

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal, the 08th December, 2021

HCM/A-24/80-Estt.(III) Pt./ : In pursuance to this Registry's Advertisement No. HCM/A-24/80-Estt.(III)A/ 2079 dated 05.02.2021, the High Court of Manipur is pleased to declare the list of Selected Candidates and the Wait Listed Candidates for appointment to the post of "Court Attendant/ Farash/ Orderly/ Chowkidar/ Lawn Attendant" in the High Court of Manipur.

UR – Select List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00064	KAMBAM PHANINDRA SINGH	UR	Court Attendant
2.	00039	HIJAM NOHEN SINGH	OBC(M)	Court Attendant
3.	00221	WAHENGBAM SANATOMBA MEITEI	UR	Chowkidar
4.	00069	THOKCHOM UMAKANTA SINGH	UR	Court Attendant
5.	00074	LAIMAYUM PRANEL SINGH	SC	Court Attendant
6.	00076	CHONGTHAM BIJETA CHANU	UR	Court Attendant
7.	00026	NINGTHOUJAM INAO SINGH	OBC (M)	Lawn Attendant
8.	00130	HAOBIJAM JEEVAN MEITEI	UR	Orderly
9.	00072	SHIJAGURUMAYUM JAYANTA SHARMA	UR	Court Attendant
Lowest Qualifying Mark in this Select List is 63.72				

ST – Select List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00387	R ZIPSON KOM	ST	Orderly
2.	00405	KATOMMI MACHINAO	ST	Farash
3.	00124	K DIKHO CHACHEI	ST	Farash
4.	00423	MUTUM CHONMI JAJO	ST	Court Attendant
5.	00195	LAMMINLEN LHOUVUM	ST	Court Attendant
6.	00455	SAILENTHANG KOM	ST	Court Attendant
Lowest Qualifying Mark in this Select List is 55.93				

OBC (M) – Select List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00017	NINGTHOUJAM SHANTIBALA DEVI	OBC (M)	Court Attendant
Lowest Qualifying Mark in this Select List is 61.08				

OBC (MP) – Select List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00008	MD BASERUDDIN	OBC (MP)	Court Attendant
Lowest Qualifying Mark in this Select List is 60.58				

UR – Waiting List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00056	AKOIJAM RABIKANTA MEITEI	UR	Not Applicable
2.	00342	KSHETRIMAYUM PRITAM SINGH	UR	Not Applicable
3.	00106	THOUNAOJAM HEMAN LUWANG	UR	Not Applicable
4.	00377	WAHENGBAM LOYANGAMBA MEITEI	UR	Not Applicable
5.	00025	NINGTHOUJAM BINODKUMAR SINGH	OBC(M)	Not Applicable
Lowest Qualifying Mark in this Waiting List is 60.75				

ST – Waiting List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00266	SHANGZAINGAM AS	ST	Not Applicable
2.	00231	THANREIPHY SHADANG	ST	Not Applicable
3.	00014	T PAUL	ST	Not Applicable
Lowest Qualifying Mark in this Waiting List is 54.17				

OBC (M) – Waiting List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00025	NINGTHOUJAM BINODKUMAR SINGH	OBC(M)	Not Applicable
Lowest Qualifying Mark in this Waiting List is 60.75				

OBC (MP) – Waiting List (in order of merit)				
Sl. No.	Roll No.	Candidate's Name	Category	Selected for
1.	00098	MD TAJUDDIN	OBC(MP)	Not Applicable
Lowest Qualifying Mark in this Waiting List is 58.66				

Further, they are informed to collect offer forms with effect from **10th December 2021** and submit the same on or before **21st December 2021** from the Jt. Registrar (Admn. PM&P) for those selected against the vacant posts in the High Court of Manipur.

By order etc.,

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-24/80-Estt.(III) Pt./ 100 225 - 42 Imphal, the 08th December, 2021

Copy to:

1. The Commissioner(Law), Government of Manipur.
2. The Registrar(Judl.), High Court of Manipur.
3. All the Joint Registrars, High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Language Officer(Special Officer), High Court of Manipur
6. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
7. All the Assistant Registrars/Librarian-cum-Research Officer/Chief Translator/Sr. Private Secretary/Court Managers, High Court of Manipur.
8. The System Analyst, High Court of Manipur
- foruploading the same in the official website
9. The Director, Department of Information and Public Relations, Government of Manipur.
- for favour of wide publication
10. The P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S. to Registrar General, High Court of Manipur.
15. All Private Secretaries, High Court of Manipur
16. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Sr. Grade Translator/Computer Programmer, High Court of Manipur
17. All Court Master, High Court of Manipur.
18. Guard File/Notice Board/Concerned File.

REGISTRAR GENERAL
HIGH COURT OF MANIPUR